

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5299/2012

BHANU PRATAP SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(with office report)

WITH

SLP(C) No. 26896/201

(With appln.(s) for impleadment, exemption from filing O.T. and
appln.(s) for directions and appln.(s) for directions and appln.(s)
for directions and Interim Relief and Office Report)

Date : 27/04/2016 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. Rameshwar Prasad Goyal,Adv.

Mr. Purushottam Sharma Tripathi,Adv.

For Respondent(s)

Mr. Vikrant Yadav,Adv.

Ms. Sakshi Kakkar,Adv.

Mr. C. D. Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Adjourned for one week.

[O.P. SHARMA]
AR-cum-PS

[RAJINDER KAUR]
COURT MASTER

Signature Not Verified

Digitally signed by OM

PARKASH SHARMA

Date: 2016.04.27

17:24:11 IST

Reason: